

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 6414
TO BE ANSWERED ON APRIL 02, 2026**

APPOINTMENT/ENGAGEMENT OF CONTRACTUAL ENGINEERS

NO. 6414. SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of engineering posts are being filled on a contractual basis by the Works Department for execution of building and infrastructure works under various national missions and if so, the details thereof;**
- (b) whether the Government is aware that the quality, continuity, accountability and timely completion of work is affected due to the engineers appointed on a contractual basis and if so, the details thereof;**
- (c) whether the Government proposes to abolish such contract-based engineering posts in a phased manner and create permanent posts in their place and make regular recruitment; and**
- (d) if so, the details thereof along with the time by which it is likely to be done and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): No such engineering posts are being filled on a contractual basis by the Ministry for execution of building and infrastructure works under various national missions. Only 02 officers-01 Chief Architect; and 01 Executive Engineer (Civil) from the CPWD have been appointed by this Ministry after their retirement, on re-appointment/contract basis, for execution/implementation of the Central Vista Project for a fixed period. These officers have been re-appointed, considering their expertise and experience in the said project before their retirement. The arrangement is expected to ensure quality, continuity, accountability and timely completion of work. No such contract-based engineering posts exist in this Ministry.**
